**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.461/KB/2017

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## Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company Under Section		Seimens Construction Tech Pvt.Ltd- Vs- ROC, Jharkhand 252 (3)		

) Swapnay dowberg Anindita Bhattachorfe 2) Voushnemse Mukhorgee Petitioner 3) Amendita Bhattachorgee

## ORDER

Ld. Counsel for the appellant has informed that the Registrar of Companies, Jharkhand has submitted his report. Ld. Counsel for the petitioner has sought time for filing rejoinder and also documents to show that the company is a going concern. Prayer is allowed. 10 days' time is granted for filing reply and documents for further consideration.

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List it on 19/02/2018.

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(Jinan K.R.) Member (J)